

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :16-10-2025

**Date : 16.10.2025**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
33805/2025	16.10.2025	BLAPL-10340/2025	B DAS	C.O.		Order Dtd. 2025-10-14	
33806/2025	16.10.2025	ABLAPL-11567/2025	PK DAS	C.O.		Order Dtd. 2025-10-13	BAIL-2
33807/2025	16.10.2025	WP (C) - 29014/2025	T. SAHOO	C.O.		Order Dtd. 2025-10-14	
33814/2025	16.10.2025	CONTC-3497/2025	G.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-10-28	
33816/2025	16.10.2025	FAO-373/2025	A.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-11-20	MISC. APPEAL SEC.
33817/2025	16.10.2025	CMP-1567/2025	M.BASU	C.O.	COURT NO. 23	Order Dtd. 2025-11-26	
33818/2025	16.10.2025	CMP-994/2025	J.C.BARAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	
33819/2025	16.10.2025	CMP-18/2025	N.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-10-15	
33820/2025	16.10.2025	ABLAPL-11141/2025	BK PATI	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	BAIL-2
33822/2025	16.10.2025	CMP-1620/2025	B.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-10-15	
33823/2025	16.10.2025	ABLAPL-10156/2025	BK PATI	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	
33824/2025	16.10.2025	CMP-1476/2025	B.P.PANI	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
33825/2025	16.10.2025	CRLMC-3674/2025	L.D.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
33826/2025	16.10.2025	CRLMC-4135/2025	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14	
33827/2025	16.10.2025	CRLMC-4183/2025	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14	
33828/2025	16.10.2025	CRLMC-3471/2025	A.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23	
33829/2025	16.10.2025	CRLMC-4145/2025	P.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14	

33830/2025	16.10.2025	CRLMC-4146/2025	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14	
33831/2025	16.10.2025	CRLMC-4140/2025	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14	
33832/2025	16.10.2025	CRLMC-3852/2025	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13	CRIMINAL MISC
33833/2025	16.10.2025	CRLMC-4033/2025	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
33834/2025	16.10.2025	CMP-1141/2025	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-04	
33835/2025	16.10.2025	WP (C) - 28591/2025	R MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-10-15	WRIT BRANCH-5
33836/2025	16.10.2025	CMP-1606/2025	B.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-12-16	
33837/2025	16.10.2025	WP (C) - 28684/2025	S PATI	C.O.	COURT NO. 23	Order Dtd. 2025-10-15	WRIT BRANCH-7
33838/2025	16.10.2025	WP (C) - 28429/2025	K K NATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-15	WRIT BRANCH-5
33839/2025	16.10.2025	WP (C) - 19766/2020	M R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-11-13	WRIT BRANCH-3
33840/2025	16.10.2025	WP (C) - 22449/2025	B DAS	C.O.	COURT NO. 20	Order Dtd. 2025-10-15	
33841/2025	16.10.2025	WP (C) - 14865/2023	T K NANDA	C.O.	COURT NO. 20	Order Dtd. 2025-10-15	WRIT BRANCH-4
33843/2025	16.10.2025	WP (C) - 14862/2023	T K NANDA	C.O.	COURT NO. 20	Order Dtd. 2025-10-15	WRIT BRANCH-4
33844/2025	16.10.2025	WP (C) - 679/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2025-12-11	WRIT BRANCH-2
33845/2025	16.10.2025	WP (C) - 27904/2025	M R ROUSTRAY	C.O.	COURT NO. 21	Order Dtd. 2025-12-12	WRIT BRANCH-6
33846/2025	16.10.2025	WP (C) - 23894/2025	S PADHI	C.O.	COURT NO. 21	Order Dtd. 2025-10-15	WRIT BRANCH-4
33847/2025	16.10.2025	WP (C) - 22692/2025	STHITI PRAGYAN SUNANDINI	C.O.	COURT NO. 21	Order Dtd. 2025-10-15	WRIT BRANCH-4
33848/2025	16.10.2025	WP (C) - 23609/2025	S PADHI	C.O.	COURT NO. 21	Order Dtd. 2025-10-15	WRIT BRANCH-2
33850/2025	16.10.2025	CRLLP-11/2025	R R NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-10-13	
33855/2025	16.10.2025	ABLAPL-10421/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-11-14	
33856/2025	16.10.2025	WP (C) - 29708/2024	S.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	

33857/2025	16.10.2025	WP (C) - 15605/2025	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		M
33859/2025	16.10.2025	WP (C) - 4096/2025	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	WRIT BRANCH-4	M 1
33860/2025	16.10.2025	WP (C) - 4096/2025	S.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	WRIT BRANCH-4	M 1
33861/2025	16.10.2025	ABLAPL- 10597/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-11-14		M 1
33862/2025	16.10.2025	WP (C) - 27619/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		M 1
33863/2025	16.10.2025	WP (C) - 15605/2025	A. K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		M 1
33864/2025	16.10.2025	ABLAPL- 11529/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-09	BAIL-2	M 1
33865/2025	16.10.2025	WP (C) - 15339/2025	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		M 1
33869/2025	16.10.2025	WP (C) - 15054/2025	K. C. SAMAL	C.O.	COURT NO. 16	Order Dtd. 2025-11-24		M 1
33870/2025	16.10.2025	WP (C) - 26807/2025	M. K. PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2025-10-13	WRIT BRANCH-1	M 3
33872/2025	16.10.2025	WP (C) - 29211/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15		M 3
33873/2025	16.10.2025	WP (C) - 29210/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15	WRIT BRANCH-4	M 3
33874/2025	16.10.2025	WP (C) - 29195/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15	WRIT BRANCH (DIVISION BENCH-3)	M 1
33876/2025	16.10.2025	WP (C) - 29191/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15		M 1
33877/2025	16.10.2025	WP (C) - 29187/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15		M 1
33878/2025	16.10.2025	WP (C) - 29185/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15	WRIT BRANCH-2	M
33879/2025	16.10.2025	WP (C) - 29179/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15		M
33880/2025	16.10.2025	WP (C) - 29177/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15		M
33881/2025	16.10.2025	WP (C) - 29176/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15	WRIT BRANCH	M

							(DIVISION BENCH-1)	
33882/2025	16.10.2025	WP (C) - 29175/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15	WRIT BRANCH-4	
33883/2025	16.10.2025	WP (C) - 29188/2025	T. K. MANDAL	C.O.	COURT NO. 16	Order Dtd. 2025-10-15		
33884/2025	16.10.2025	WP (C) - 29089/2025	S.M. SINGH	C.O.	COURT NO. 16	Order Dtd. 2025-10-15	WRIT BRANCH-2	
33885/2025	16.10.2025	WP (C) - 29201/2025	J. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-10-15	WRIT BRANCH-2	
33887/2025	16.10.2025	WP (C) - 29128/2025	J. LENKA	C.O.	COURT NO. 16	Order Dtd. 2025-10-15		
33888/2025	16.10.2025	WP (C) - 29074/2025	G. K. ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2025-10-15		
33892/2025	16.10.2025	WP (C) - 25954/2024	K. PARIDA	C.O.	COURT NO. 16	Order Dtd. 2025-10-13		
33901/2025	16.10.2025	ABLAPL-11658/2025	M.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-10-14		
33904/2025	16.10.2025	ABLAPL-9892/2025	M.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-10-14	BAIL-1	
33911/2025	16.10.2025	ABLAPL-11654/2025	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1	
33914/2025	16.10.2025	ABLAPL-9809/2025	D.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		
33918/2025	16.10.2025	ABLAPL-9717/2025	D.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		
33921/2025	16.10.2025	ABLAPL-6002/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-11-19	BAIL-2	
33924/2025	16.10.2025	ABLAPL-5046/2025	B.RANA	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		
33927/2025	16.10.2025	ABLAPL-9873/2025	B.RANA	C.O.	COURT NO. 17	Order Dtd. 2025-11-14		
33930/2025	16.10.2025	ABLAPL-9889/2025	N.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	BAIL-1	
33948/2025	16.10.2025	ABLAPL-9566/2025	H K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	BAIL-2	
33952/2025	16.10.2025	ABLAPL-9582/2025	ARUP KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		
33955/2025	16.10.2025	ABLAPL-9611/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	BAIL-2	
33958/2025	16.10.2025	ABLAPL-8439/2025	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	BAIL-2	
33961/2025	16.10.2025	ABLAPL-7922/2025	J BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-09-03		
33982/2025	16.10.2025	CRLA-	T R DAS	C.O.	COURT NO.	Order Dtd. 9999-12-31		

		1160/2025			2 OLD			
33984/2025	16.10.2025	WP (C) - 29038/2025	RK SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-11-10	WRIT BRANCH-4	
33985/2025	16.10.2025	WP (C) - 14862/2023	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-4	
33986/2025	16.10.2025	WP (C) - 29034/2025	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	
33987/2025	16.10.2025	WP (C) - 14865/2023	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-4	
33989/2025	16.10.2025	WP (C) - 27113/2025	S SUNANDINI	C.O.	COURT NO. 1	Order Dtd. 2025-10-15		
33990/2025	16.10.2025	WP (C) - 28976/2025	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	
33991/2025	16.10.2025	WP (C) - 27570/2025	GYANA RANJAN PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-6	
33992/2025	16.10.2025	WP (C) - 28964/2025	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	
33993/2025	16.10.2025	WP (C) - 27105/2025	SUSHIL DASH	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-4	
33994/2025	16.10.2025	WP (C) - 28978/2025	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	
33995/2025	16.10.2025	WP (C) - 29028/2025	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-1	
33996/2025	16.10.2025	WP (C) - 28448/2025	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	
33998/2025	16.10.2025	WP (C) - 28961/2025	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-5	
33999/2025	16.10.2025	WP (C) - 28963/2025	BK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-10-15		
34000/2025	16.10.2025	WP (C) - 29030/2025	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-4	
34001/2025	16.10.2025	WP (C) - 28585/2025	AK NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-4	
34002/2025	16.10.2025	WP (C) - 29064/2025	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-4	
34004/2025	16.10.2025	WP (C) - 29061/2025	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-10-15		

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34005/2025	16.10.2025	CRLA-231/2015	M/S SRINIVAS PARIJA, D.K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	M
34006/2025	16.10.2025	WP (C) - 28585/2025	A PATTANAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-10-15	WRIT BRANCH-4	1
34007/2025	16.10.2025	WP (C) - 28585/2025	A PATTANAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-10-15	WRIT BRANCH-4	M 1
34008/2025	16.10.2025	WP (C) - 29006/2025	S K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-10-15		M 1
34009/2025	16.10.2025	ABLAPL-11487/2025	AK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	BAIL-2	M 1
34010/2025	16.10.2025	WP (C) - 27186/2025	C RANA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	WRIT BRANCH-5	M 2
34011/2025	16.10.2025	WP (C) - 22607/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-6	M 2
34012/2025	16.10.2025	ABLAPL-11400/2025	S MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-10-14	BAIL-2	M 1
34013/2025	16.10.2025	WP (C) - 27186/2025	G BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-10-13	WRIT BRANCH-5	M 2
34014/2025	16.10.2025	CRLMC-724/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC	M
34015/2025	16.10.2025	ABLAPL-11205/2025	SP SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		M
34017/2025	16.10.2025	WA-857/2025	R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-23		M
34018/2025	16.10.2025	ABLAPL-11437/2025	P PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		M
34019/2025	16.10.2025	WP (C) - 15946/2022	GAGAN ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	WRIT BRANCH-5	M 2
34021/2025	16.10.2025	CRLA-347/2022	C.KASTURI	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	CRIMINAL APPEAL	M
34022/2025	16.10.2025	WA-723/2025	SC MEKAP	C.O.	COURT NO. 1	Order Dtd. 2025-10-14		M
34023/2025	16.10.2025	WP (C) - 28336/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-6	M 3
34026/2025	16.10.2025	WP (C) - 28993/2025	G C JENA	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH (DIVISION BENCH-1)	M 1
34028/2025	16.10.2025	WP (C) - 29020/2025	G C JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	M
34029/2025	16.10.2025	ABLAPL-	BB MALLICK	C.O.	COURT NO.	Order Dtd. 2025-10-14		

		11558/2025			1			
34030/2025	16.10.2025	CRLA-401/2020	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-15	CRIMINAL APPEAL	
34032/2025	16.10.2025	WP (C) - 21920/2025	B S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-15	WRIT BRANCH (DIVISION BENCH-2)	
34035/2025	16.10.2025	WP (C) - 28418/2025	K C TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2025-10-06		
34036/2025	16.10.2025	CRLA-780/2018	R.B.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-15	CRIMINAL APPEAL	
34037/2025	16.10.2025	WP (C) - 19528/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-15	WRIT BRANCH-3	
34039/2025	16.10.2025	WP (C) - 17164/2025	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025-06-26	WRIT BRANCH-2	
34040/2025	16.10.2025	JCRLA-25/2015	P.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2025-10-15	CRIMINAL APPEAL	
34043/2025	16.10.2025	WP (C) - 15353/2022	U P BAG	C.O.	COURT NO. 22	Order Dtd. 2025-10-14	WRIT BRANCH-3	
34044/2025	16.10.2025	JCRLA-66/2010	M.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-10-15	CRIMINAL APPEAL	
34045/2025	16.10.2025	JCRLA-66/2010	M.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-10-15	CRIMINAL APPEAL	
34048/2025	16.10.2025	WP (C) - 5192/2015	S K SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2025-10-14	WRIT BRANCH-2	
34049/2025	16.10.2025	WP (C) - 5192/2015	S DASH	C.O.	COURT NO. 9	Order Dtd. 2025-10-14	WRIT BRANCH-2	
34050/2025	16.10.2025	MACA-1189/2016	B K DALAI	C.O.	COURT NO. 9	Order Dtd. 2025-10-14	MISC. APPEAL SEC.	
34052/2025	16.10.2025	MACA-1189/2016	B MAHALI	C.O.	COURT NO. 9	Order Dtd. 2025-10-14	MISC. APPEAL SEC.	
34053/2025	16.10.2025	MACA-1189/2016	J DEHURY	C.O.	COURT NO. 9	Order Dtd. 2025-10-14	MISC. APPEAL SEC.	
34054/2025	16.10.2025	MACA-86/2005	J GHOSH	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	MISC. APPEAL SEC.	
34055/2025	16.10.2025	WP (C) - 29040/2025	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-15	WRIT BRANCH-7	
34056/2025	16.10.2025	WP (C) - 29042/2025	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-15		
34057/2025	16.10.2025	WP (C) - 29046/2025	G C JENA	C.O.	COURT NO. 17	Order Dtd. 2025-10-15	WRIT BRANCH-1	
34058/2025	16.10.2025	WP (C) - 20006/2025	S K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		
34060/2025	16.10.2025	WP (C) -	M. R. BARIK	C.O.	COURT NO.	Order Dtd. 2025-10-13	WRIT	

		741/2025			2 OLD		BRANCH-4	
34062/2025	16.10.2025	CRLA-1091/2025	R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		
34068/2025	16.10.2025	TRPCRL-7/2025	K.SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-11-24		
34069/2025	16.10.2025	CRLMC-4103/2025	A.K.BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-10-14		
34071/2025	16.10.2025	CRLMC-1203/2025	A.K.BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-10-14		
34072/2025	16.10.2025	CRLMC-4128/2025	C.SAHU	C.O.	COURT NO. 14	Order Dtd. 2025-10-15		
34073/2025	16.10.2025	CRLMC-4187/2025	J.BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-10-15		
34074/2025	16.10.2025	CRLMC-4188/2025	P.K.MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-10-15	CRIMINAL MISC	
34076/2025	16.10.2025	CRLMC-4137/2025	G.SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-10-13		
34077/2025	16.10.2025	CRLMC-4156/2025	SANGRAM	C.O.	COURT NO. 14	Order Dtd. 2025-10-15	CRIMINAL MISC	
34078/2025	16.10.2025	CRLMC-4171/2025	D.SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-10-15		
34079/2025	16.10.2025	CRLMC-4189/2025	S.K.SUNDARA	C.O.	COURT NO. 14	Order Dtd. 2025-10-15		
34080/2025	16.10.2025	CRLMC-4114/2025	R.C.MOHARANA	C.O.	COURT NO. 14	Order Dtd. 2025-10-15		
34081/2025	16.10.2025	CRLMC-4180/2025	R.K.MALLICK	C.O.	COURT NO. 14	Order Dtd. 2025-10-15	CRIMINAL MISC	
34082/2025	16.10.2025	CRLMC-4177/2025	J.D.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		
34083/2025	16.10.2025	CRLMC-3632/2025	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-15		
34084/2025	16.10.2025	CRLMC-4184/2025	M.NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-15		
34085/2025	16.10.2025	CMP-1580/2025	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-01		
34086/2025	16.10.2025	CMP-1632/2025	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-08		
34087/2025	16.10.2025	CMP-1625/2025	M.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12-19		
34088/2025	16.10.2025	CONTC-2767/2025	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-10-14		
34089/2025	16.10.2025	CRLREV-668/2025	P.R.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-10-13		
34090/2025	16.10.2025	ABLAPL-10530/2025	AMLAN MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-10-14		

34095/2025	16.10.2025	WP (C) - 3577/2025	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2025-10-10	WRIT BRANCH-1
34096/2025	16.10.2025	WP (C) - 28221/2025	T K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-10-14	
34097/2025	16.10.2025	WP (C) - 28883/2025	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)
34099/2025	16.10.2025	WP (C) - 16612/2025	R K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15	WRIT BRANCH-8
34101/2025	16.10.2025	WP (C) - 27606/2025	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-11-12	WRIT BRANCH-4
34104/2025	16.10.2025	BLAPL- 10384/2025	JP KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15	
34105/2025	16.10.2025	BLAPL- 10369/2025	PK MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15	
34106/2025	16.10.2025	WP (C) - 27017/2025	GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-11-10	
34107/2025	16.10.2025	BLAPL- 6673/2025	BB MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15	
34109/2025	16.10.2025	WP (C) - 24319/2025	M R ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	WRIT BRANCH (DIVISION BENCH-2)
34111/2025	16.10.2025	WP (C) - 14316/2024	G SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)
34112/2025	16.10.2025	WP (C) - 28991/2025	K. C. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15	WRIT BRANCH-5
34113/2025	16.10.2025	WP (C) - 11679/2020	J SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	WRIT BRANCH-1
34114/2025	16.10.2025	WP (C) - 741/2025	S. K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	WRIT BRANCH-4
34116/2025	16.10.2025	CONTC- 8750/2023	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	CONTEMPT
34117/2025	16.10.2025	WP (C) - 12557/2025	S.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
34119/2025	16.10.2025	WP (C) - 19059/2025	S.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-5
34120/2025	16.10.2025	WP (C) - 1038/2022	S K RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15	WRIT BRANCH-1

34122/2025	16.10.2025	WP (C) - 19060/2025	S.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-4	M 4
34123/2025	16.10.2025	WP (C) - 11639/2023	P K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15	WRIT BRANCH-7	M 1
34126/2025	16.10.2025	CRLREV- 3/2024	S DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13		M 1
34129/2025	16.10.2025	CRLREV- 3/2024	R K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13		M 1
34131/2025	16.10.2025	CRLREV- 3/2024	G BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13		M 1
34133/2025	16.10.2025	WP (C) - 19115/2025	S.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 9999-12- 31	WRIT BRANCH-4	M 4
34135/2025	16.10.2025	WP (C) - 26014/2025	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-8	M 4
34136/2025	16.10.2025	WP (C) - 19206/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 9999-12- 31	WRIT BRANCH-8	M 4
34137/2025	16.10.2025	WP (C) - 19208/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 9999-12- 31	WRIT BRANCH-7	M 1
34138/2025	16.10.2025	WP (C) - 28721/2023	R K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	WRIT BRANCH-5	M 4
34139/2025	16.10.2025	WP (C) - 19535/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 9999-12- 31	WRIT BRANCH-6	M 2
34140/2025	16.10.2025	ABLAPL- 11671/2025	P JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15		M 2
34141/2025	16.10.2025	WP (C) - 20732/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 9999-12- 31	WRIT BRANCH-6	M 2
34142/2025	16.10.2025	ABLAPL- 11669/2025	BK DALAI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15		M 2
34144/2025	16.10.2025	WP (C) - 28721/2023	S K SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	WRIT BRANCH-5	M 4
34145/2025	16.10.2025	WP (C) - 23417/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 9999-12- 31		M 4
34146/2025	16.10.2025	ABLAPL- 11668/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-15		M 4
34147/2025	16.10.2025	ABLAPL- 11663/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-15		M 4

34148/2025	16.10.2025	CRLMC-4120/2025	R. SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	CRIMINAL MISC
34149/2025	16.10.2025	ABLAPL-11682/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-15	
34150/2025	16.10.2025	WP (C) - 23420/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 9999-12-31	
34151/2025	16.10.2025	ABLAPL-11676/2025	A PATTANAİK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15	
34152/2025	16.10.2025	WP (C) - 25154/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 9999-12-31	WRIT BRANCH-2
34155/2025	16.10.2025	WP (C) - 25154/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 9999-12-31	WRIT BRANCH-2
34158/2025	16.10.2025	WP (C) - 18222/2022	S SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	WRIT BRANCH-8
34159/2025	16.10.2025	WP (C) - 25467/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 9999-12-31	WRIT BRANCH-8
34160/2025	16.10.2025	WP (C) - 20965/2020	G C JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	WRIT BRANCH-4
34162/2025	16.10.2025	WP (C) - 20967/2020	G C JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	WRIT BRANCH-4
34164/2025	16.10.2025	BLAPL-6446/2025	M DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-15	
34166/2025	16.10.2025	WP (C) - 29215/2021	I PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	WRIT BRANCH-3
34169/2025	16.10.2025	SAO-11/2004	D NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	SECOND APPEAL
34171/2025	16.10.2025	WP (C) - 28387/2025	P C DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
34173/2025	16.10.2025	WP (C) - 28560/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-15	WRIT BRANCH-6
34175/2025	16.10.2025	WP (C) - 28698/2025	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-14	WRIT BRANCH-1
34178/2025	16.10.2025	WP (C) - 27482/2025	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-10-14	WRIT BRANCH-5
34189/2025	16.10.2025	WP (C) - 28838/2025	S. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-11-03	WRIT BRANCH-2
34190/2025	16.10.2025	BLAPL-10366/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-10-15	
34191/2025	16.10.2025	BLAPL-10380/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-10-15	BAIL-2

34192/2025	16.10.2025	BLAPL-10367/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-10-15		
34193/2025	16.10.2025	BLAPL-10382/2025	P. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-10-15	BAIL-2	
34194/2025	16.10.2025	ABLAPL-9623/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-10-14		
34195/2025	16.10.2025	CMP-153/2024	R M NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-10-22	WRIT BRANCH-7	
34196/2025	16.10.2025	ABLAPL-4990/2025	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2025-10-14	BAIL-2	
34197/2025	16.10.2025	WP (C) - 28923/2025	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-10-15	WRIT BRANCH-2	
34198/2025	16.10.2025	WP (C) - 27632/2025	A B MALLICK	C.O.	COURT NO. 20	Order Dtd. 2025-10-15		
34199/2025	16.10.2025	CONTC-4200/2024	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-10-27	CONTEMPT	
34200/2025	16.10.2025	WP (C) - 26816/2025	T. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-11	WRIT BRANCH-2	
34201/2025	16.10.2025	CRLMC-1149/2025	MANAS RANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-13		
34202/2025	16.10.2025	CRLMC-3330/2025	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13		
34203/2025	16.10.2025	CRLMC-4126/2025	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13		
34204/2025	16.10.2025	BLAPL-12744/2023	S DAS	C.O.	COURT NO. 12	Order Dtd. 2024-04-22	BAIL-2	
34206/2025	16.10.2025	WP (C) - 9882/2015	M NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-10-14	WRIT BRANCH-5	
34208/2025	16.10.2025	WP (C) - 9882/2015	J P KAR	C.O.	COURT NO. 12	Order Dtd. 2025-10-14	WRIT BRANCH-5	
34209/2025	16.10.2025	ABLAPL-11664/2025	B. N. SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-10-15	BAIL-2	
34211/2025	16.10.2025	RSA-260/2023	J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-10-27	SECOND APPEAL	
34212/2025	16.10.2025	RSA-255/2023	S MOAHARANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2025-11-24	SECOND APPEAL	
34213/2025	16.10.2025	WP (C) - 26094/2025	DILLIP SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2025-10-13	WRIT BRANCH-3	
34214/2025	16.10.2025	CRLMC-4150/2025	JYOTI RANJAN NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2025-10-14		
34215/2025	16.10.2025	ABLAPL-2828/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-15		
34216/2025	16.10.2025	CRLMC-	SARBESWAR	C.O.	COURT NO.	Order Dtd. 2025-10-13		

		4078/2025	SAHOO		2 OLD			
34217/2025	16.10.2025	FAO-423/2025	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-15		
34218/2025	16.10.2025	CRLMC-4149/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14		
34219/2025	16.10.2025	ABLAPL-9865/2025	S. R. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14		
34220/2025	16.10.2025	ABLAPL-11386/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-01	BAIL-1	
34222/2025	16.10.2025	ABLAPL-11580/2025	P. B. SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	BAIL-1	
34223/2025	16.10.2025	ABLAPL-11581/2025	P. B. SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	BAIL-2	
34224/2025	16.10.2025	ABLAPL-11597/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		
34225/2025	16.10.2025	ABLAPL-11599/2025	P. B. SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		
34226/2025	16.10.2025	WP (C) - 21168/2020	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-10-15	WRIT BRANCH-6	
34227/2025	16.10.2025	WP (C) - 27201/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-15		
34228/2025	16.10.2025	WP (C) - 29033/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-10-15	WRIT BRANCH-2	
34229/2025	16.10.2025	CMP-870/2025	R.K.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-10-14		
34230/2025	16.10.2025	CRLMC-4123/2025	U.DAS	C.O.	COURT NO. 25	Order Dtd. 2025-10-14		
34231/2025	16.10.2025	WP (C) - 29049/2025	K. C. MAJHI	C.O.	COURT NO. 25	Order Dtd. 2025-10-15		
34232/2025	16.10.2025	WP (C) - 29047/2025	K. C. MAJHI	C.O.	COURT NO. 25	Order Dtd. 2025-10-15	WRIT BRANCH (DIVISION BENCH-3)	
34233/2025	16.10.2025	WP (C) - 27013/2025	G SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-09-24	WRIT BRANCH-8	
34234/2025	16.10.2025	RSA-366/2025	J.P.KAR	C.O.	COURT NO. 12	Order Dtd. 9999-12-31		
34235/2025	16.10.2025	CRLMC-4044/2025	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-10-15		
34236/2025	16.10.2025	CRLMC-	JADUNATH	C.O.	COURT NO.	Order Dtd. 2025-10-15	CRIMINAL	

		4012/2025	PRADHAN		12		MISC	
34237/2025	16.10.2025	CRLMC-4008/2025	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-10-15		
34238/2025	16.10.2025	FAO-423/2025	J.DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-10-15		
34239/2025	16.10.2025	BLAPL-10311/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-10-14		
34240/2025	16.10.2025	BLAPL-10312/2025	P R SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-10-14	BAIL-1	
34241/2025	16.10.2025	RSA-433/2003	J P KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-07-31	SECOND APPEAL	
34242/2025	16.10.2025	BLAPL-6464/2025	J P KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-15		
34243/2025	16.10.2025	ABLAPL-8649/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-17		
34244/2025	16.10.2025	BLAPL-6571/2025	M M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-15		
34249/2025	16.10.2025	WP (C) - 27086/2024	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-13		
34252/2025	16.10.2025	WP (C) - 29320/2025	S.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-16	WRIT BRANCH-6	
34253/2025	16.10.2025	CRLA-947/2025	H. K. MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-15		
34254/2025	16.10.2025	MSA-17/2025	S.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-13		
34255/2025	16.10.2025	CRLA-960/2025	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-15		
34256/2025	16.10.2025	CRLA-987/2025	GAGAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-15		
34257/2025	16.10.2025	CRLA-1017/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-15		
34258/2025	16.10.2025	CRLA-1057/2025	S. K. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-15		
34259/2025	16.10.2025	CRLA-1081/2025	S. K. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-15	CRIMINAL APPEAL	
33808/2025	16.10.2025	WP (C) - 15433/2012	RAJAT KUMAR RATH	GENERAL		Entire Brief		
33809/2025	16.10.2025	ABLAPL-11609/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-10-13		
33811/2025	16.10.2025	CRLMC-4162/2025	PRADEEP KUMAR TRIPATHY	GENERAL		Final Order		

33812/2025	16.10.2025	WP (C) - 20586/2022	SAIPRIYA SAMANTA	GENERAL		Order Dtd. 2025-09-09	WRIT BRANCH-7	M 4
33813/2025	16.10.2025	WP (C) - 26375/2022	SAIPRIYA SAMANTA	GENERAL		Order Dtd. 2025-09-09	WRIT BRANCH-1	M 3
33815/2025	16.10.2025	CRLMC- 4141/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-10-14		M 3
33821/2025	16.10.2025	WP (C) - 27291/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-10-15	WRIT BRANCH (DIVISION BENCH-1)	M 1
33842/2025	16.10.2025	ARBP- 94/2024	SIBANANDA PATRA	GENERAL		Entire Brief	M.J.C.	M
33849/2025	16.10.2025	CRLMC- 3965/2025	MANASH RANJAN BAUG	GENERAL		Entire Brief		M
33851/2025	16.10.2025	CRLMC- 4018/2025	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2025-10-14		M
33852/2025	16.10.2025	RSA- 149/2021	RABINDRA KUMAR PATTANAİK	GENERAL		Order Dtd. 2025-01-06	SECOND APPEAL	M
33853/2025	16.10.2025	RSA- 458/2023	DEBI PRASAD MOHANTY	GENERAL		Entire Order	SECOND APPEAL	M
33854/2025	16.10.2025	WP (C) - 62/2018	JAYADEV BHOI	GENERAL		Entire Brief	WRIT BRANCH-6	M 1
33858/2025	16.10.2025	WP (C) - 23213/2025	SAIPRIYA SAMANTA	GENERAL		Order Dtd. 2025-08-25	WRIT BRANCH-1	M
33866/2025	16.10.2025	WP (C) - 12381/2025	SHIWANI SHANKAR DAS	GENERAL		Judgement Dtd. 2025-10- 15	WRIT BRANCH-8	M 4
33867/2025	16.10.2025	ABLAPL- 11722/2025	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2025-10-15	BAIL-1	M
33871/2025	16.10.2025	WP (C) - 28495/2025	SUNIT SAHOO	GENERAL		Order Dtd. 2025-10-15	WRIT BRANCH (DIVISION BENCH-2)	M 1
33875/2025	16.10.2025	ABLAPL- 7467/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-10-15	BAIL-1	M 1
33886/2025	16.10.2025	BLAPL- 5781/2025	RAJENDRA NARAYAN ROUT, RONAK KUMAR ROUT, SRIKANTA MAHUNTA	GENERAL		Order Dtd. 2025-10-15		M 1
33889/2025	16.10.2025	WP (C) - 25252/2025	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-10-15		M 1
33890/2025	16.10.2025	ABLAPL- 11686/2025	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2025-10-15	BAIL-2	M 1

33891/2025	16.10.2025	WP (C) - 12381/2025	JAGANNATH MALLIK	GENERAL		Judgement Dtd. 2025-10-15	WRIT BRANCH-8
33893/2025	16.10.2025	FAO- 231/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-05	MISC. APPEAL SEC.
33894/2025	16.10.2025	FAO- 850/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-29	MISC. APPEAL SEC.
33895/2025	16.10.2025	FAO- 721/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-29	MISC. APPEAL SEC.
33896/2025	16.10.2025	FAO- 626/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-25	MISC. APPEAL SEC.
33897/2025	16.10.2025	WP (C) - 26670/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-10-09	
33899/2025	16.10.2025	WP (C) - 24975/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-10-10	WRIT BRANCH-8
33900/2025	16.10.2025	FAO- 199/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-25	MISC. APPEAL SEC.
33902/2025	16.10.2025	WP (C) - 24940/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-10-10	WRIT BRANCH-8
33906/2025	16.10.2025	FAO- 860/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-15	MISC. APPEAL SEC.
33916/2025	16.10.2025	WP (C) - 20922/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-10-13	
33923/2025	16.10.2025	FAO- 144/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-15	MISC. APPEAL SEC.
33928/2025	16.10.2025	WP (C) - 27409/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-10-15	WRIT BRANCH-3
33934/2025	16.10.2025	WP (C) - 20473/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-10-13	
33942/2025	16.10.2025	CRLMC- 4191/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-15	
33967/2025	16.10.2025	TRP (C) - 341/2025	SUKANTA KUMAR PANDA	GENERAL		Order Dtd. 2025-10-15	
33968/2025	16.10.2025	ABLAPL- 11724/2025	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2025-10-15	BAIL-1
33973/2025	16.10.2025	WP (C) - 23212/2025	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2025-10-09	
33974/2025	16.10.2025	FAO- 599/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-15	MISC. APPEAL SEC.

33977/2025	16.10.2025	FAO-668/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-15	MISC. APPEAL SEC.
33979/2025	16.10.2025	FAO-130/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-15	MISC. APPEAL SEC.
33980/2025	16.10.2025	FAO-464/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-15	MISC. APPEAL SEC.
33981/2025	16.10.2025	FAO-1023/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-06	MISC. APPEAL SEC.
33983/2025	16.10.2025	FAO-335/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-15	MISC. APPEAL SEC.
33988/2025	16.10.2025	FAO-701/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-13	MISC. APPEAL SEC.
33997/2025	16.10.2025	FAO-493/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-15	MISC. APPEAL SEC.
34003/2025	16.10.2025	FAO-288/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.
34016/2025	16.10.2025	FAO-338/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.
34025/2025	16.10.2025	FAO-393/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-01	MISC. APPEAL SEC.
34033/2025	16.10.2025	FAO-619/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.
34042/2025	16.10.2025	FAO-982/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.
34046/2025	16.10.2025	FAO-983/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.
34047/2025	16.10.2025	FAO-984/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.
34051/2025	16.10.2025	FAO-39/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.
34059/2025	16.10.2025	WP (C) - 24188/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-09-15	WRIT BRANCH-1
34061/2025	16.10.2025	FAO-17/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.
34063/2025	16.10.2025	FAO-451/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-01	
34064/2025	16.10.2025	FAO-	ANIRUDDHA	GENERAL		Order Dtd. 2025-03-21	MISC.

		64/2020	SETHI				APPEAL SEC.	
34065/2025	16.10.2025	FAO-289/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.	
34066/2025	16.10.2025	FAO-97/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-02	MISC. APPEAL SEC.	
34067/2025	16.10.2025	FAO-300/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.	
34070/2025	16.10.2025	FAO-104/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-02	MISC. APPEAL SEC.	
34075/2025	16.10.2025	ABLAPL-11760/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-10-16		
34091/2025	16.10.2025	FAO-52/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-03	MISC. APPEAL SEC.	
34092/2025	16.10.2025	FAO-383/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-03	MISC. APPEAL SEC.	
34093/2025	16.10.2025	FAO-388/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-02	MISC. APPEAL SEC.	
34094/2025	16.10.2025	FAO-299/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-02	MISC. APPEAL SEC.	
34098/2025	16.10.2025	BLAPL-10383/2025	RASHMITA SAHU	GENERAL		Order Dtd. 2025-10-15	BAIL-1	
34102/2025	16.10.2025	FAO-336/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-05	MISC. APPEAL SEC.	
34103/2025	16.10.2025	FAO-352/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-06	MISC. APPEAL SEC.	
34108/2025	16.10.2025	FAO-530/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-06	MISC. APPEAL SEC.	
34110/2025	16.10.2025	FAO-951/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-06	MISC. APPEAL SEC.	
34124/2025	16.10.2025	FAO-158/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-09	MISC. APPEAL SEC.	
34128/2025	16.10.2025	FAO-157/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-08	MISC. APPEAL SEC.	
34130/2025	16.10.2025	FAO-142/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-08	MISC. APPEAL SEC.	
34134/2025	16.10.2025	FAO-	MANOJ KUMAR	GENERAL		Order Dtd. 2025-05-14	MISC.	

		457/2022	RANA				APPEAL SEC.	
34143/2025	16.10.2025	WP (C) - 457/2025	SANJAY KUMAR PADHY	GENERAL		Entire Document	WRIT BRANCH-1	
34153/2025	16.10.2025	ABLAPL-11807/2025	BABITA DAS	GENERAL		Order Dtd. 2025-10-16	BAIL-1	
34205/2025	16.10.2025	WP (C) - 12865/2025	NIRANJAN HOTA	GENERAL		Judgement Dtd. 2025-10-15	WRIT BRANCH-6	
34207/2025	16.10.2025	WP (C) - 12114/2025	NIRANJAN HOTA	GENERAL		Judgement Dtd. 2025-10-15	WRIT BRANCH-3	
34210/2025	16.10.2025	WP (C) - 12381/2025	NIRANJAN HOTA	GENERAL		Judgement Dtd. 2025-10-15	WRIT BRANCH-8	
33810/2025	16.10.2025	CONTC-4439/2025	PURUSOTTAM SAHOO	GENERAL		Order Dtd. 2025-09-26		
33868/2025	16.10.2025	WP (C) - 30465/2022	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-09-02	WRIT BRANCH-6	
33898/2025	16.10.2025	WP (C) - 2597/2003	A K JATI	GENERAL				
33903/2025	16.10.2025	WP (C) - 7369/2017	J SAHOO	GENERAL			WRIT BRANCH-4	
33905/2025	16.10.2025	CRLMP-316/2019	P K SWAIN	GENERAL			WRIT BRANCH-8	
33907/2025	16.10.2025	CRLMP-1247/2020	P K SWAIN	GENERAL			WRIT BRANCH-1	
33908/2025	16.10.2025	WP (C) - 27172/2013	R K BARIK	GENERAL			WRIT BRANCH-8	
33909/2025	16.10.2025	ELPET-5/2024	R K BARIK	GENERAL			M.J.C.	
33910/2025	16.10.2025	WP (C) - 14345/2023	B K MOHARANA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	
33912/2025	16.10.2025	TRP (C) - 308/2023	P K MOHANTY	GENERAL			M.J.C.	
33913/2025	16.10.2025	ABLAPL-1988/2021	S MISHRA	GENERAL			CRIMINAL MISC	
33915/2025	16.10.2025	SA-329/1997	S K PARIDA	GENERAL			SECOND APPEAL	
33917/2025	16.10.2025	WP (C) - 2470/2003	S BISWAL	GENERAL			WRIT BRANCH (DIVISION	

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33919/2025	16.10.2025	WP (C) - 1965/2019	S K PRADHAN	GENERAL			WRIT BRANCH-5
33920/2025	16.10.2025	CRLMC- 1150/2010	S K PARIDA	GENERAL			
33922/2025	16.10.2025	WP (C) - 24341/2023	J P KAR	GENERAL			WRIT BRANCH-5
33925/2025	16.10.2025	WP (C) - 3412/2019	S K PARIDA	GENERAL			WRIT BRANCH-2
33926/2025	16.10.2025	CRLA- 116/2015	A C DAS	GENERAL			CRIMINAL APPEAL
33929/2025	16.10.2025	RSA- 247/2019	H K BHOL	GENERAL			SECOND APPEAL
33931/2025	16.10.2025	WP (C) - 9376/2005	J PRADHAN	GENERAL			
33932/2025	16.10.2025	WP (C) - 36549/2023	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-09-24	WRIT BRANCH-3
33933/2025	16.10.2025	WP (C) - 10191/2022	B BEHERA	GENERAL			WRIT BRANCH-5
33935/2025	16.10.2025	CRLMC- 3166/2025	RASHMI PRAVA DAS	GENERAL		Order Dtd. 2025-08-21	
33936/2025	16.10.2025	WP (C) - 24438/2022	B BEHERA	GENERAL			WRIT BRANCH-1
33937/2025	16.10.2025	CRLREV- 425/2025	HIMANSHU KUMR BHOL	GENERAL		PetitionAnnexure, Entire Order,	
33938/2025	16.10.2025	BLAPL- 7166/2025	B. N. SAHU	GENERAL		Order Dtd. 2025-10-15	
33939/2025	16.10.2025	WP (C) - 13149/2024	B BEHERA	GENERAL			WRIT BRANCH-1
33940/2025	16.10.2025	ABLAPL- 7688/2025	B. N. SAHU	GENERAL		Order Dtd. 2025-11-19	
33941/2025	16.10.2025	CRLA- 433/2020	A K SAHU	GENERAL			CRIMINAL APPEAL
33943/2025	16.10.2025	ABLAPL- 11677/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-15	
33944/2025	16.10.2025	ABLAPL- 11707/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-15	BAIL-1
33945/2025	16.10.2025	WP (C) - 21/2020	M K NAYAK	GENERAL			WRIT BRANCH-5
33946/2025	16.10.2025	CRLLP- 57/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-15	
33947/2025	16.10.2025	WP (C) -	M K NAYAK	GENERAL			WRIT

		31912/2021					BRANCH-3	
33949/2025	16.10.2025	WP (C) - 2586/2024	L MOHANTY	GENERAL			WRIT BRANCH-1	
33950/2025	16.10.2025	CRLMC-4166/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-14	CRIMINAL MISC	
33951/2025	16.10.2025	WP (C) - 10191/2003	N SWAIN	GENERAL				
33953/2025	16.10.2025	ABLAPL-11705/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-15		
33954/2025	16.10.2025	CRLMC-2111/2006	N SWAIN	GENERAL				
33956/2025	16.10.2025	WP (C) - 23857/2023	D SAMAL	GENERAL			WRIT BRANCH-8	
33957/2025	16.10.2025	BLAPL-10381/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-15		
33959/2025	16.10.2025	WP (C) - 15556/2011	A K JATI	GENERAL			WRIT BRANCH-1	
33960/2025	16.10.2025	BLAPL-10386/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-15	BAIL-1	
33962/2025	16.10.2025	BLAPL-2788/2025	PRASANTA KUMAR ROUTRAY	GENERAL		Order Dtd. 2025-08-20		
33963/2025	16.10.2025	WP (C) - 23551/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-15	WRIT BRANCH-7	
33964/2025	16.10.2025	RSA-587/2003	P NAYAK	GENERAL			SECOND APPEAL	
33965/2025	16.10.2025	FA-32/1952	P R SWAIN	GENERAL				
33966/2025	16.10.2025	OJC-10577/1996	P K MOHANTY	GENERAL				
33969/2025	16.10.2025	WP (C) - 23799/2025	BIAJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-15		
33970/2025	16.10.2025	WP (C) - 28250/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-15		
33971/2025	16.10.2025	WP (C) - 28216/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-15		
33972/2025	16.10.2025	WP (C) - 25865/2025	S. PANDA	GENERAL		Order Dtd. 2025-10-09		
33975/2025	16.10.2025	WP (C) - 21279/2025	S. R. PATTNAIK	GENERAL		Order Dtd. 2025-10-15	WRIT BRANCH-3	
33976/2025	16.10.2025	WP (C) - 26418/2024	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2024-11-13		
33978/2025	16.10.2025	WP (C) - 21894/2025	SARAT KUMAR PRADHAN	GENERAL		Order Dtd. 2025-10-14	WRIT BRANCH-2	
34020/2025	16.10.2025	BLAPL-	D. D. NAIK	GENERAL		Order Dtd. 2025-09-10		

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34024/2025	16.10.2025	BLAPL-8204/2024	P. K. JENA	GENERAL		Order Dtd. 2024-11-08	BAIL-2		
34027/2025	16.10.2025	BLAPL-11818/2024	P. K. JENA	GENERAL		Order Dtd. 2025-03-19			
34031/2025	16.10.2025	ABLAPL-9646/2025	G. S. MOHANTY	GENERAL		Order Dtd. 2025-10-15	BAIL-2		
34034/2025	16.10.2025	WP (C) - 19904/2025	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2025-10-15	WRIT BRANCH-6		
34038/2025	16.10.2025	CRLMC-4106/2025	P. K. DASH	GENERAL		Order Dtd. 2025-10-15			
34041/2025	16.10.2025	CMP-1299/2025	BIKRAM BEHERA	GENERAL		Order Dtd. 2025-10-15			
34100/2025	16.10.2025	CRLREV-450/2025	J P KAR	GENERAL					
34115/2025	16.10.2025	WP (C) - 14858/2025	P N PATTANAIAK	GENERAL					
34118/2025	16.10.2025	WP (C) - 24348/2024	A K RANA	GENERAL					
34121/2025	16.10.2025	WP (C) - 16110/2025	S PRUSTY	GENERAL					
34125/2025	16.10.2025	ABLAPL-9363/2025	R. K. DAS	GENERAL		Order Dtd. 2025-08-13	BAIL-1		
34127/2025	16.10.2025	WP (C) - 27640/2025	P. R. SWAIN	GENERAL		Order Dtd. 2025-09-26			
34132/2025	16.10.2025	JCRLA-73/2024	N.ROUT	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL		
34154/2025	16.10.2025	WP (C) - 27078/2024	M MOHANTY	GENERAL					
34156/2025	16.10.2025	WP (C) - 28221/2024	G K PARIDA	GENERAL					
34157/2025	16.10.2025	WP (C) - 12813/2025	P K MISHRA	GENERAL			WRIT BRANCH-3		
34161/2025	16.10.2025	WP (C) - 21279/2025	P BEHERA	GENERAL			WRIT BRANCH-3		
34163/2025	16.10.2025	WP (C) - 21111/2025	A K RANA	GENERAL			WRIT BRANCH-1		
34165/2025	16.10.2025	ABLAPL-11725/2025	P BEHERA	GENERAL					

34167/2025	16.10.2025	BLAPL-7721/2024	A SUNDARAY	GENERAL			BAIL-1	M
34168/2025	16.10.2025	CMP-747/2025	B DAS	GENERAL				M
34170/2025	16.10.2025	CMP-958/2025	K N SAHOO	GENERAL				M
34172/2025	16.10.2025	CONTC-4417/2025	B D BISWAL	GENERAL				M
34174/2025	16.10.2025	CRLMC-2853/2025	R R DAS	GENERAL			CRIMINAL MISC	M
34176/2025	16.10.2025	CRLMC-4143/2025	P BEHERA	GENERAL			CRIMINAL MISC	M
34177/2025	16.10.2025	CMP-1275/2025	P K SWAIN	GENERAL				M
34179/2025	16.10.2025	WA-78/2025	R K BARIK	GENERAL				M
34180/2025	16.10.2025	WP (C) - 24549/2024	J SAHOO	GENERAL				M
34181/2025	16.10.2025	WP (C) - 23714/2025	P K JENA	GENERAL			WRIT BRANCH-4	M 3
34182/2025	16.10.2025	WP (C) - 27529/2025	P K SWAIN	GENERAL			WRIT BRANCH-5	M 2
34183/2025	16.10.2025	WP (C) - 27080/2025	S N MISHRA	GENERAL			WRIT BRANCH-6	M 2
34184/2025	16.10.2025	WP (C) - 30421/2024	D K NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	M 1
34185/2025	16.10.2025	ABLAPL-9375/2025	S PATNAIK	GENERAL				M 1
34186/2025	16.10.2025	ABLAPL-11291/2025	S P SAHOO	GENERAL			BAIL-2	M 1
34187/2025	16.10.2025	ABLAPL-11320/2025	S P SAHOO	GENERAL			BAIL-2	M 1
34188/2025	16.10.2025	ABLAPL-7863/2025	R.K.SARANGI	GENERAL		Order Dtd. 2025-10-14		M 1
34221/2025	16.10.2025	CRLMC-4207/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-10-16	CRIMINAL MISC	M
34245/2025	16.10.2025	ABLAPL-13542/2024	GANESH SAHOO	GENERAL		Order Dtd. 2024-12-03		M
34246/2025	16.10.2025	ABLAPL-13556/2024	GANESH SAHOO	GENERAL		Order Dtd. 2024-12-03		M
34247/2025	16.10.2025	ABLAPL-11607/2025	P BEURA	GENERAL		Order Dtd. 2025-12-03		M
34248/2025	16.10.2025	ABLAPL-	P BEURA	GENERAL		Order Dtd. 2024-06-26		

		6341/2024						
34250/2025	16.10.2025	ABLAPL- 11625/2025	P BEURA	GENERAL		Order Dtd. 2025-10-13		
34251/2025	16.10.2025	ABLAPL- 11613/2025	P BEURA	GENERAL		Order Dtd. 2025-10-13		

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